

Amendment Scheme, 1992 (Hindi and English versions) published in Notification No. G.S.R. 310 (E) in Gazette of India dated the 5th March, 1992 under sub-section (3) of section 9 of the Bhopal Gas Leak Disaster (Processing of Claims)

[Placed in Library See No. LT-1933/92]

- (3) A copy of the Memorandum of Understanding for the years 1991-92 between the National Fertilizers Limited and the Department of Fertilizers, Ministry of Chemicals and Fertilizers (Hindi and English versions)
- [Placed in Library See No. LT-1934/92]

Annual Report and Review on the working of Council for Advancement of Peoples Action and Rural Technology, New Delhi for 1990-91 and, statement for delay in lauding these papers

[Translation]

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UTTAMBHAI H. PATEL): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Council for Advancement of people's Action and Rural Technology, New Delhi, for the year 1990-91 along with Audited Accounts.
- (ii) A statement (Hindi and English versions) regarding the Review by the Government on the working of the Council for Advancement of People's Action and Rural Technology, New Delhi for the year 1990-91.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
- [Placed in Library See No. LT-1935/92]

[English]

Memoranda of understanding for 1991-92 between Andrew Yule and Company Ltd. and Department of Heavy Industry, Bharat Bhari Udyamog Nlger Ltd. and the Department of Heavy Industry etc.

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K. THUNGON): I beg to lay on the Table:-

- (1) A copy of the memorandum of Understanding for the year 1991-92 between the Andrew Yule and Company Limited and Department of Heavy Industry (Hindi and English versions);
- [Placed in Library . See No. LT-1936/92]
- (2) A copy of the Memorandum of Understanding for the year 1991-92 between the Bharat Bhari Udyog Nigam Limited and the Department of Heavy Industry (Hindi and English versions).
- [Placed in Library . See No. LT-1937/92]
- (3) A copy of the memorandum of Understanding for the year 1991-92 between the Hindustan Cables Limited and the Department of Heavy Industry, Ministry of Industry (Hindi and English versions)
- [Placed in Library . See No. LT-1938/92]

Notification under Employees State Insurance Act, 1948

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): I beg to lay on the Table:-

Copy of the Employees' State Insurance (Central) First Amendment Rules, 1992 (Hindi and English versions) published in Notification No. G.S.R. 368 (E) in Gazette of India dated the 27th March, 1992 under sub-section (4)